

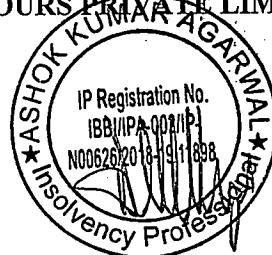
FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF PROGRESSIVE ENDEAVOURS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	PROGRESSIVE ENDEAVOURS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	10 th September, 2001
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201WB2001PTC093709
5.	Address of the registered office and principal office (if any) of corporate debtor	Village : Sutahatapo Sutahata, PS : Sutahata, Haldia, Purba Midnapore, West Bengal, Pin - 721635
6.	Insolvency commencement date in respect of corporate debtor	17 th February, 2020 (The Order was passed by Hon'ble NCLT, Kolkata Bench on 17 th February, 2020 which was received by Interim Resolution Professional on 24 th February, 2020)
7.	Estimated date of closure of insolvency resolution process	15 th August, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ashok Kumar Agarwal IBBI/IPA-002/IP-N00626/2018-2019/11898
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Ashwini - D/4, Neelachal Abasan Co-operative Society Limited, 98 Rajdanga Gold Park, Kasba, E.K.T., Kolkata, West Bengal, Pin - 700107. Email ID: shokkragarwal@hotmail.com Mobile: +91 9831060452
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Ashok Kumar Agarwal C/o Singhi IP Solutions Private Limited, Raja Chambers, 1 st Floor, 4, Kiran Shankar Roy Road, Kolkata - 700001. Email ID: cirp.pepl@singhiipsolutions.com Tele: +91 33 22318652
11.	Last date for submission of claims	2 nd March, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink: https://www.ibbi.gov.in/home/downloads (b) Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **PROGRESSIVE ENDEAVOURS PRIVATE LIMITED** on 17th February, 2020.



The creditors of **PROGRESSIVE ENDEAVOURS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **2nd March, 2020** to the interim resolution professional at the address mentioned against entry No. 10.

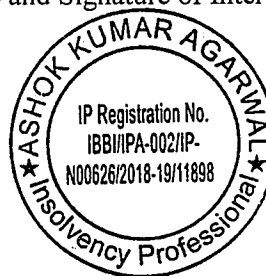
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA. – **Not Applicable**

The claims may be submitted in the respective forms which are **Form B** - Proof of claim by operational creditors except workmen and employees, **Form C** - Submission of claim by financial creditors, **Form CA** - Submission of claim by financial creditors in a class, **Form D** - Proof of claim by a workman or an employee, **Form E** - Proof of claim submitted by authorised representative of workmen and employees, **Form F** - Proof of claim by creditors (other than financial creditors and operational creditors). The said forms can be downloaded from <https://www.ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional



A handwritten signature in black ink, appearing to be "Ashok Kumar Agarwal".

Date: 26.02.2020
Place: Kolkata

Ashok Kumar Agarwal
IP Registration No : IBB/PA-002/IP-N00626/2018-19/11898